

PATNA HIGH COURT, PATNA**NOTIFICATION****The 19th May, 2023**

No. 225A: The date of benefit of grant of Selection Grade Scale of Pay Rs. 163030-219090 (J-6) as were extended vide Court's notification no. 476A dated 23.12.2022 to following District and Sessions Judge ranked officers of Bihar Superior Judicial Service cadre as per Resolution no. 9154 dated 28.09.2022 of the Finance Department, Government of Bihar, Patna in respect of pay revision of the Officers of Bihar Judicial Service and the State Government resolution dated 17.09.2018 issued by the General Administration Department of the State Government regarding admissibility of Selection Grade / Super time Scale of Pay are hereby modified w.e.f. the date as mentioned below against their respective names in column no. 4 :-

Sl. No.	Name of the officers with designation and present place of posting.	Date of Selection Grade Scale already granted.	Modified Date of Selection Grade Scale.
1.	2.	3.	4.
1.	Sri Devraj Tripathi, District and Sessions Judge, East Champaran at Motihari	30.09.2022	06.08.2019
2.	Sri Hemant Kumar Tripathi, District and Sessions Judge, Katihar	31.03.2022	30.08.2019

Court's aforesaid notification stood modified to the above extent.

By order of the High Court

Sd/- R.P.Mishra

Registrar General

Memo No. 32621-32636 / Dated, Patna the 19th May, 2023

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General, Bihar, G. A. 7, Birchand Patel Marg, Patna / Registrar

(Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I.T. cum C.P.C., Patna High Court, Patna / J.R.- cum - P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / The Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Sri Devraj Tripathi, District and Sessions Judge, East Champaran at Motihari / Sri Hemant Kumar Tripathi , District and Sessions Judge, Katihar / Section Officer, Judicial Officers Service Record Room, High Court, Patna / Section Officer, Monitoring Cell-II, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna003B for information and necessary action.

(The officers promoted are also directed to submit their option for pay fixation under rule FR -22 of the fundamental Rules within one month consequent upon their promotion otherwise their pay shall be fixed on the date of promotion as per Rules)

(-) For Officers promoted only.

By order of the High Court,


Registrar General